

ITEM NO.40

COURT NO.15

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6659-6660/2010

GURUNANAK INDUSTRIES FARIDABAD & ANR.

Appellant(s)

VERSUS

AMAR SINGH(D) THRU LRS

Respondent(s)

(APPLICATION FOR SUBSTITUTION DEFECTIVE.)

Date : 20-02-2020 These appeals were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
[IN CHAMBER]

For Appellant(s) Mr. D.S. Chadha, Adv.
Ms. Charu Mathur, AOR

For Respondent(s) Mr. Satish Kumar, Adv.
Mrs. Shubhangi Tuli, AOR

UPON hearing the counsel the Court made the following
O R D E R

Defects in the application for substitution in respect of
deceased appellant no.2, as pointed out by the Registry are hereby
waived.

Delay condoned.

Abatement is set aside.

Substitution allowed.

Cause title be amended accordingly.

(NEELAM GULATI)
AR-cum-PS

(RAJINDER KAUR)
ASSISTANT REGISTRAR